IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

CP-16/104(ND)/2017

IN THE MATTER OF:

Pahuja Takil Seed Limited

.....PETITIONER

SECTION:

Under Section 441

Order delivered on 10.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anirudh Das, Advocate

Mr. Aditya Mukherjee, Advocate

For the Respondent

2

ORDER

Learned Counsel for the parties are present. Heard.

Order reserved.

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 10.8.2017